## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam

V/s. M/s. Hatway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 M.S. PSHARDWAY Adv for Reference

2 Shi v. f. Kerma Adv for Relitional

3 Ach Vinit J. Melitar

if b Ach for Relitional

Chambers

## Order

## C.P. No. 33/397-398/CLB/MAH/2013

Dated: 15.09.2016

- Respective Ld. Counsels from both the sides are present and stated that an arbitration
  proceedings are going on. A mutual settlement is expected to come out shortly, stated
  in the court.
- 2. Both the sides have given an undertaking that the progress and the areas of settlement shall be placed before this Bench as early as possible.
- 3. As per consent of both the sides, next date of hearing is fixed on 18.11.2016

sd/-

Shri M.K. Shrawat

Member (Judicial)